

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 24<sup>th</sup> day of November 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.97/2023 For Exemption IA No.1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruman Shah	
2	Comp App (AT) (CH) No.98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023	Ravi Kumar Distilleries Limited & Anr. Vs Liquor India Limited & 25 Ors.	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana For Caveator
3	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	Mr. M Gireesh Kumar	Mr. PV Vinod- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.  <b>WITH</b>	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
5	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1

6	Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Arjun K Perikal	
7	Comp App (AT) (CH) (Ins) No. 314/2022 For Additional docs IA No. 665/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. H Karthik Seshadri	Mr. Arjun K Perikal
8	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Private Limited (Erstwhile Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
9	Comp App (AT) (CH) (Ins) No. 222/2023	Bharat Sanchar Nigam Limited Vs M.S. Viswanathan & Anr.	M/s Ramani & Shanar	Mr. M Krishna Dath- R1
10	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors.	Mr. Pranava Charan	Ms. Varsha Banerjee- R1 Mr. Amir Bavani- R3
11	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	IA No. 1204/2023 (Adv. Hg.) In Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption	S. Vasudevan Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2

	IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023			
13	IA No. 1169/2023 (Adv. Hg.) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Lakshmi Menon- R1
15	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors  <b>WITH</b>	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
16	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

17	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra-R1 Mr. Pradeep Joy- R2
18	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Upender Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors.  <b>WITH</b>	Mr. Amir Bavani	Mr. S Rajagopalan- R1
19	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Ritesh Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. S Rajagopalan- R1
20	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
21	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj

22	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
23	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023 For Substitution IA No. 934/2023	Uma Packaging and Anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K.Manivannan R2
24	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. <b>WITH</b>	Mr. Rohan Rajasekaran	
25	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- -R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
26	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. <b>WITH</b>	Mr. K Panneer Selvam	Mr. Karan Valecha
27	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023 Urgent listing IA No. 1153/2023	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3

28	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
29	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramaniam Raja	Mr. Varun Srinivasan- R1

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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